

DIVISION BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/199(KB)2022
IA(I.B.C)/373(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	INDIAN BANK VS ANIMESH ROY
UNDER SECTION	SECTION 95(1)

Appearance via video conference/physically

For the Financial Creditor

Mr. Debasish Chakrabarti, Adv.

Mr. Snehasish Chakraborty, Adv.

For the Resolution Professional

Mr. Shreya Choudhary, Adv.

Mr. Surendra Kumar Agarwal, RP

Mr. Dhananjaya Sud, Adv.

ORDER

1. Ld. Counsel for the Financial Creditor present. Ld. counsel for the RP present.
2. Let a copy of the petition be served to the personal guarantor by the Financial Creditor and affidavit of service provided within one week.
3. List the matter for consideration on **24.06.2024**.
4. Personal Guarantor upon receipt of the report filed by the RP, raise objection if any, within a period of 10 days.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**